## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
型 型	TP 291/16	Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	S IMHUDITU 9620368951	D1-04 R1-R4	Liledut
2)	888460d218 Womar W	Petitioner	Mart

Counsel for petitioner is present. Counsel for respondents 1 to 4 is also present. Counsel for petitioner requested time to proceed with the matter. Counsel for respondents opposed. It is a new case filed in 2016. The matter is adjourned to 02.08.2017.

List it on 02.08.2017 for hearing.

MEMBER (J)

MEMBER (T)